

(Hindi and English versions) of the Food Corporation of India for the year 1987-88 along with Audited Accounts under subsection (2) of section 35 of the Food Corporations Act, 1964.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1987-88.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT 7612/89]

**Financial Estimates and Performance Budget for 1989-90 of the Employees State Insurance Corporation**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KRISHNAN MALAVIYA): I beg to lay on the Table a copy of the Financial Estimates and Performance Budget for 1989-90 (Hindi and English versions) of the Employees' State Insurance Corporation, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No LT 7613/89]

12.48 1/2 hrs.

**COMMITTEE OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

[English]

**Sixty-Second Report**

SHRI M. THAMBI DURAI (DHARMAPURI): I beg to present the Sixty-second Report

(Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.49 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

[English]

**Forty-third and Forty-fourth Reports**

SHRI ARVIND NETAM (Kanker): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

- (i) Forty-third Report on action taken by Government on the recommendations contained in the 38th Report (Eighth Lok Sabha) on the Ministry of Human Resource Development (Department of Education) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in University Grants Commission and Central Universities and admission and other facilities provided to the Scheduled Caste and Scheduled Tribe students.

- (ii) Forty-fourth Report on action taken by Government on the recommendations contained in the 35th Report (Eighth Lok Sabha) on the Ministry of Welfare-Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.